NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/628/ (IB)/2017

NAME OF THE PETITIONER(S)

: M R VENTURE

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDER DEVELOPERS PVT LTD

UNDER SECTION _____

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. M. SUNDI KUMAR ADVOCATE
APPLDEANT

ORDER

Counsel for petitioner/Financial Creditor present. No representation on behalf of respondent. Counsel for petitioner filed a memo suggesting the name of the IRP. Heard the submissions of the petitioner. Order is reserved.

-se -S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

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